प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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May 21, 2025

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949- Shimsha Sahakara Bank Niyamitha, Maddur, Mandya District-Extension of Period

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to Shimsha Sahakara Bank Niyamitha, Maddur, Mandya District vide Directive BLR.DOS.SSMS.No.S2174/12-08-295/2022-23 dated February 23, 2023, for a period of six months up to August 24, 2023, as modified from time to time, which were last extended up to close of business on May 24, 2025 vide Directive DOR.MON/D-73/12.23.292/2024-25 dated November 21, 2024. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond May 24, 2025.

- 2. Accordingly, the Reserve Bank of India, in exercise of the powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of six months from the close of business on May 24, 2025, to close of business on November 24, 2025, subject to review.
- 3. All other terms and conditions of the Directive under reference shall remain unchanged.

(Puneet Pancholy)
Chief General Manager